

GOVERNMENT OF INDIA
MINISTRY OF STEEL

LOK SABHA
UNSTARRED QUESTION NO. 1290
FOR ANSWER ON 03.12.2024

TRANSFER OF LAND OF BHILAI STEEL PLANT

1290. SHRI VIJAY BAGHEL:

Will the Minister of STEEL be pleased to state:

(a) whether in the 152nd meeting of SAIL Board dated 10.01.1990 and 236th meeting dated 28.11.1997 it was agreed to transfer the 290.26 acres and 151.46 acres of land of Bhilai Steel Plant to the Chhattisgarh State Government (at present Ward Newai Basti, Maroda and other wards of Municipal Corporation Risali of district Durg), but the transfer of the land is pending till date due to which there is discontent in Durg Parliamentary constituency; and

(b) if so, the date by which the transfer of the said land is likely to be completed?

ANSWER

THE MINISTER OF STEEL

(SHRI H. D. KUMARASWAMY)

(a)&(b) The proposal for transfer of 290.26 acres and 151.46 acres of land to State Government of Chhattisgarh was agreed in the 152nd and 236th meeting of SAIL Board respectively. The status of land transfer is as follows:

- i. In respect of 290.26 acres of land all the requisite formalities have been completed by Steel Authority of India Limited (Bhilai Steel Plant) on 22.01.2022 and forwarded to State Government of Chhattisgarh, for the title transfer.
- ii. In respect of 151.46 acres of land, the demarcation and survey is completed on 04.09.2021 and a draft Memorandum of Understanding (MOU) for transfer of land has been sent by SAIL(Bhilai Steel Plant) to State Government of Chhattisgarh on 15.12.2022 for agreement for transfer of land.
